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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/77/(IB)/2017
NAME OF THE PETITIONER(S) : METAL GEMS
NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Kantha Durana	Resolution Professional	Kantha
2.	M. KAVIYARASI	Respondent's counsel	M. Kaviyarasi

ORDER

RP in person present. Counsel for the Corporate Debtor present. It has been submitted by the Corporate Debtor that time be granted for making payment of the remuneration to the RP. At request, time is enlarged with the direction that the payment shall be made before next date of hearing, failing which an appropriate order will be passed. Put up on 19.01.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk